

RAJASTHAN HIGH COURT, JODHPUR

STANDING ORDER

No.06/S.O./2020

Date : 13.04.2020

Consequent upon transfer / elevation / retirement of Hon'ble Judges and in supersession of previous orders, the judgeships for inspection are re-allocated to the Hon'ble Judges as under :-

S. No.	NAME OF HON'BLE JUDGE	NAME OF JUDGESHIP(S) ALLOCATED FOR INSPECTION
1.	HON'BLE MR. JUSTICE SANGEET RAJ LODHA	JODHPUR METROPOLITAN/ JODHPUR DISTRICT / SIROHI
2.	HON'BLE MRS. JUSTICE SABINA	JAIPUR METROPOLITAN/ JAIPUR DISTRICT
3.	HON'BLE MR. JUSTICE SANDEEP MEHTA	UDAIPUR / RAJSAMAND
4.	HON'BLE MR. JUSTICE VIJAY BISHNOI	BHILWARA / CHITTORGARH
5.	HON'BLE MR. JUSTICE ARUN BHANSALI	BIKANER / MERTA
6.	HON'BLE MR. JUSTICE PRAKASH GUPTA	ALWAR/ DAUSA
7.	HON'BLE MR. JUSTICE GOVERDHAN BARDHAR	AJMER
8.	HON'BLE MR. JUSTICE PANKAJ BHANDARI	KOTA
9.	HON'BLE MR. JUSTICE SANJEEV PRAKASH SHARMA	BHARATPUR
10.	HON'BLE DR. JUSTICE PUSHPENDRA SINGH BHATI	PALI / JALORE
11.	HON'BLE MR. JUSTICE DINESH MEHTA	BALOTRA/ JAISALMER
12.	HON'BLE MR. JUSTICE VINIT KUMAR MATHUR	DUNGARPUR/ BANSWARA
13.	HON'BLE MR. JUSTICE ASHOK KUMAR GAUR	KARAULI / DHOLPUR
14.	HON'BLE MR. JUSTICE MANOJ KUMAR GARG	GANGANAGAR
15.	HON'BLE MR. JUSTICE INDERJEET SINGH	SIKAR
16.	HON'BLE MR. JUSTICE ABHAY CHATURVEDI	BUNDI
17.	HON'BLE MR. JUSTICE NARENDRA SINGH DHADDHA	JHALAWAR
18.	HON'BLE MR. JUSTICE MAHENDAR KUMAR GOYAL	SAWAIMADHOPUR
19.	HON'BLE MR. JUSTICE DEVENDRA KACHHAWAHA	HANUMANGARH
20.	HON'BLE MR. JUSTICE SATISH KUMAR SHARMA	JHUJHUNU
21.	HON'BLE KUMARI JUSTICE PRABHA SHARMA	PRATAPGARH
22.	HON'BLE MR. JUSTICE MANOJ KUMAR VYAS	BARAN
23.	HON'BLE MR. JUSTICE RAMESHWAR VYAS	CHURU
24.	HON'BLE MR. JUSTICE CHANDRA KUMAR SONGARA	TONK

-Sd-
CHIEF JUSTICE

13.4.2020

Hon'ble Inspecting Judges of the area are requested to advise Hon'ble the Chief Justice in the matter of assessment of efficiency and integrity of the Judicial Officers.

Hon'ble Judges are further requested to bring their tour programme to the notice of Hon'ble the Chief Justice before they proceed on tour.

Before planning their tours, the Hon'ble Judges are requested to adjust the same in such a manner that as far as possible the Court work may not suffer.

BY ORDER

13.4.2020
REGISTRAR GENERAL

No. PA/RG/9(3)/89 (Separate)/296

Date : 13.04.2020

Copy forwarded to the following for information and necessary action :-

1. The Registrar (Vig.)/(Admn.)/(Exam.)/(Rules)/(Class.)/(Judl.), Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to deliver copy of this order to all P.S. of Hon'ble Judges sitting at Jaipur Bench, Jaipur.
3. The Registrar (Vig.)/(Writs)/(Class.)/(Judl.), Rajasthan High Court Bench, Jaipur.
4. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice.
5. O.S.D. (Finance cum Infrastructure), Rajasthan High Court, Jodhpur.
6. The Registrar-cum-CPC, Rajasthan High Court Bench, Jaipur.
7. All Joint Registrars/Dy. Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
8. All District & Sessions Judges with the request to circulate it amongst all Presiding Officers of the Courts including Special Courts in DJ rank / Tribunals located in their judgeships.
9. Private Secretary to all the Hon'ble Judges.
10. A.O.J., Confidential/ Vigilance / RJS (Estt.)/ Subordinate Courts (Estt.)/ Statistics/ General Section/ Classification (Website), Rajasthan High Court, Jodhpur.

13.4.2020
REGISTRAR GENERAL